

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/319/ (IB)/2017

NAME OF THE PETITIONER(S) : IFFCO TOKIO GENERAL INSURANCE CO. LTD

NAME OF THE RESPONDENT(S) : SKC RETAIL LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. Jayashree

For IRP, v Manush

M. Jayashree

Certified to be True COPY

ORDER

Ms. M. Jayashree, Counsel for the IRP present and submitted that some efforts have been made to take the record from the Registered Office of the Corporate Debtor but the same was found locked. However, some information about the Creditors has been obtained from the MCA portal. Based on which, the first meeting of the Committee of Creditors is to be convened on 05.10.2017 and prayed for extension of the time period of IRP. At request, the period of the IRP is extended till the Committee of the Creditors proposes the RP and his appointment is made.

—sd—

MEMBER (TECHNICAL)

—sd—

MEMBER (JUDICIAL)

ghk

Certified to be True Copy

G. Jayashree 5/10/17
DEPUTY REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI ZONE
CORPORATE BENCH, 3rd FLOOR
29, Raja Jai Salai, CHENNAI-600001.